the Chief Minister, Punjab (when in position) is the Vice-President and Chairman of the managing Body of the State Branch, First lady of the Punjab Raj Bhavan and the wife of the chief Minister, Punjab, are Pro-Vice Presidents. Managing Body consists of 55 members of which 4 are nominated, 10 exofficio, 9 elected, 4 co-opted, 12 social workers and 12 representatives of the District Red Cross Branches, Indian Red Cross Society, Puniab State Branch has District Red Cross Branches in all the 12 Districts of the State with Deputy Commissioners as President.

(b) and (c), Indian Red Cross Society has informed that no complaint of misuse.forcible collection of funds by the officers has been received. However, in a memorandum submitted by Gram Panchayat, Bandalanu, Block Zira of Ferozepur District to the Governor on his visit to Ferozepur, it was represented that Government should stop raising funds for the Red Cross as it was considered a burden on the public. The matter was referred to the Deputy Commissioner and President of the District Red Cross Branch, Ferozepur, who has informed the Indian Red Cross Society that the collections are made on voluntary basis and used for promotion of health, prevention of disease and mitigation of suffering cause by Natural or man-made epidemics such as wars and floods

Bhimsagar Irrigation Project of Rajasthan

SHRIMATI VASUNDHARA 6468. RAJE: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the date of the commencement of the Bhimsagar Medium Irrigation Project in Jhalawar district of Rajasthan;
- (b) the progress made in the completion of that project; and

(c) by which time is it likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). According to Annual Plan Document (1990-91) of the State Government, this first Plan Project stands completed by the end of Seventh Plan.

Recognition of UCMS

6469. PROF. VIJAY KUMAR MALHOTRA: SHRIMATI GEETA MUKHER-IFF:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the demand of the National forum of Teachers for recognition of University College of Medical Sciences (UCMS) by the Medical Council of India; and
- (b) if so, the reason for not giving recognition to the University College of Medical Sciences?

THE MINISTER OF STATE OF HEALTH AND FAMILY WELFARE (SHR! RASHEED MASOOD): (a) and (b). The Central Government have already clarified that MBBS degree awarded by the Delhi University to the students of University College of Medical Sciences is a recognised medical qualification and the University College of Medical Sciences is a recognised medical college for the purposes of Indian Medical Council Act, 1956.

Construction of Out-Fall Structures in Yamuna Vihar

6470. SHRIMATI GEETA MUKHER-JEE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether permanent out-fall structures are proposed to be constructed by the Flood Control Department, Delhi Administration on the storm water drains of Yamuna Vihar:
- (b) the scheduled date for completion of the construction of out-fall structure and the time by which these works are likely to be completed; and
- (c) the reasons for the delay, if any and the action taken in this regard?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

[Translation]

Chambal Command Area Development Project, Phase-II

- 6471. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether the Chambal Command Area Development project, Phase-II has since been forwarded to the World Bank through Department of Economic Affairs;
 - (b) if so, when it was forwarded; and
- (c) if not, the reason therefor and the time by which it is proposed to be forwarded?

THE MINISTER OF STATE OF THE MINISTRYOF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

- (b) Does not arise.
- (c) The project proposal was examined and the Government of Rajasthan were requested to send a revised project report indicating inter-alia up-to-date cost estimates.

The revised project report has not been received from the State Government.

[English]

Labour Force

6472. SHRI KAILASH MEGHWAL: Will the Minister of LABOUR be pleased to state:

- (a) the estimated number of labour force in the organised sector and unorganised, sector, separately, Statewise;
- (b) number of them fully employed partially employed and unemployed; and
- (c) the difference in the wage levels in organised sector and unorganised sector?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The number employed in the organised sector as available from the Employment Market Information Programme. is furnished Statewise for March, 1989 in the enclosed statement. Information on the number of employed in the unorganised sector is not available. However, the number of the usually employed in Principal Status, the usually employed in subsidiary status and the unemployed (according to principal and subsidiary status), as available from the 43rd round of survey of the National Sample Survey Organisation, during 1987-88 are also furnished in the enclosed statement.

(c) As per available information, under payment of Wages Act, covering workers drawing upto Rs. 1600/- per month, the average all-India per capita daily earnings in the factories, mines and plantation sector (organised) was Rs. 34.62 during 1986. In the unorganised sector as per available information, the minimum wages for agricultural workers vary from Rs. 8.50 to Rs. 33.80 per day in different parts of the country.